

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 899**

TO BE ANSWERED ON THE 7TH FEBRUARY, 2017/ MAGHA 18, 1938 (SAKA)

CRIMES AGAINST WOMEN AND CHILDREN

**899. SHRI VIJAY KUMAR HANSDAK:
SHRIMATI P.K. SREEMATHI TEACHER:
SHRI BHARTRUHARI MAHTAB:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:
DR. NEPAL SINGH:
SHRIMATI K. MARAGATHAM:
ADV. JOICE GEORGE:
SHRI ANTO ANTONY:
SHRI M.B. RAJESH:
SHRI ARKA KESHARI DEO:
SHRI SHIVKUMAR UDASI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether criminal offences including attack, atrocities, harassment and crimes against women and children including minor girls are on the rise in the country;

(b) if so, the total number of such cases reported/registered, accused arrested/ convicted, cases solved/unsolved, conviction rate achieved and the steps taken to solve the pending cases and to improve the conviction rate of such cases along with the action taken against the guilty separately during each of the last three years and the current year, State and crime-wise including child abuse, rape/gang-rape, molestation, eve-teasing, kidnapping and murder;

(c) whether the Government has assessed/conducted any study to identify the reasons behind the spurt in crimes against women and children and if so, the details and the outcome thereof; and

(d) the other measures taken by the Government to stop such cases in future and the details of advisories, issued to States and Police Department in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): As per the information provided by the National Crime Records Bureau (NCRB), a total of 3,09,546, 3,37,922 and 3,27,394 cases were registered under crimes (which includes atrocities & harassment) against women during 2013, 2014 and 2015 respectively, showing an increase of 9.2% during 2014 over 2013 and a decrease of 3.1% during 2015 over 2014. A total of 58,224, 89,423 and 94,172 cases were registered under crimes (which includes attack, atrocities & harassment) against children including minor girls during 2013, 2014 and 2015 respectively, showing an increase of 53.6% during 2014 over 2013 and an increase of 5.3% during 2015 over 2014. The increase of 53.6% during 2014 over 2013 is due to the addition of crime heads viz. Assault on women (girls children) with intent to outrage her Modesty, Insult to the Modesty of Women (Girls Children), Importation of Girls from Foreign Country, Transplantation of Human Organs Act, 1994, Child Labour (Prohibition & Regulation) Act, 1986, Immoral Traffic (Prevention) Act, 1956, Juvenile Justice (Care and Protection of Children) Act, 2000, Protection of Children from Sexual Offences Act, 2012, Attempt to commit Murder, Unnatural Offences

(section 377 IPC) and Human Trafficking (section 370 & 370A IPC) in 2014. State/UT-wise and crime-head-wise detailed data on crimes against women and children is enclosed as Annexure-I, I-A, II, III, III-A, IV & IV-A respectively.

As per the Seventh Schedule to the Constitution of India, “Police” and “Public Order” are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime lies with the States/UT Administrations.

Ministry of Home Affairs has issued advisories on 04.09.2009, 14.7.2010, 5.1.2015, 20.4.2015 and 12.05.2015 on Crime against women and crime against children, to all State Governments/UTs. These advisories specifically direct the States/UTs that cases should be thoroughly investigated and chargesheets against the accused persons should be filed within three months from the date of occurrence, without compromising on the quality of investigation. Speedy investigation should be conducted in heinous crimes like rape, murder etc. The medical examination of rape victims should be conducted without delay. These advisories are available at www.mha.nic.in.

State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under crimes against women During 2013-2015

SL	State/UT	2013								2014							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV	CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Andhra Pradesh	32809	43232	26002	40499	988	2228	16.9	3791	16512	21676	13389	20100	253	835	9.5	1459
2	Arunachal Pradesh	288	333	186	210	59	15	48.4	14	351	397	241	315	57	9	64.3	12
3	Assam	17449	16035	9317	10542	5071	394	6.3	451	19139	27637	10035	11939	5961	516	9.0	554
4	Bihar	13609	21404	9448	21743	1831	812	20.2	1515	15383	19791	10131	15718	1668	525	13.3	862
5	Chhattisgarh	7012	8205	5453	8023	414	1170	27.7	2066	6255	8823	5596	9148	288	1528	34.0	2044
6	Goa	440	496	243	365	55	11	16.9	14	488	436	321	433	54	14	16.5	16
7	Gujarat	12283	30684	11263	30256	368	217	4.4	474	10837	25769	10148	26061	334	174	3.9	355
8	Haryana	9089	10652	6374	11078	421	1190	24.2	1896	8974	9850	5721	9249	363	690	13.5	1006
9	Himachal Pradesh	1478	1908	1049	1868	25	111	17.7	178	1517	1996	1117	1889	32	69	14.4	115
10	Jammu & Kashmir	3509	5262	2522	5239	30	252	7.9	360	3321	4956	2355	4819	35	105	6.5	138
11	Jharkhand	6506	8513	4543	7395	987	982	29.5	1424	5972	6965	4544	6761	525	785	31.2	1009
12	Karnataka	12027	19628	9733	18440	377	369	6.4	722	13914	22974	11264	20640	103	354	6.6	891
13	Kerala	11216	13153	9927	12825	238	690	14.0	897	11380	13893	10118	13277	310	549	9.8	656
14	Madhya Pradesh	22061	34005	19729	33897	322	4220	32.1	6950	28678	42201	25455	42061	381	5771	40.9	9292
15	Maharashtra	24895	53640	20301	49142	449	768	7.3	1401	26693	48878	22775	47797	507	923	8.8	1425
16	Manipur	285	221	28	29	143	3	37.5	8	337	214	71	71	129	4	30.8	6
17	Meghalaya	343	382	296	328	41	9	36.0	11	388	378	312	347	66	13	52.0	13
18	Mizoram	177	195	159	167	8	102	69.9	114	258	267	240	259	0	139	82.7	147
19	Nagaland	67	86	48	40	2	42	89.4	33	67	81	46	58	8	22	81.5	30
20	Odisha	14173	19126	12094	19043	293	428	8.8	780	14606	20262	12172	19442	211	429	6.7	763
21	Punjab	4994	6875	2953	4785	486	800	36.3	1388	5425	6988	3158	5349	239	637	30.1	1062
22	Rajasthan	27933	21261	14473	21243	258	3192	39.8	4712	31151	23742	16422	23377	186	3659	40.6	5841
23	Sikkim	93	102	100	106	4	106	64.2	116	110	182	103	167	3	46	56.8	44
24	Tamil Nadu	7475	11161	6091	10505	1042	1512	28.2	2248	6325	9268	4750	8614	588	1185	26.0	1956
25	Telangana							-		14136	19963	11363	17758	660	504	8.7	644
26	Tripura	1628	2593	1546	2127	128	140	13.2	169	1615	2068	1341	2722	47	107	17.6	133
27	Uttar Pradesh	32546	100021	21868	59248	6210	5672	53.3	13653	38467	112462	26384	69546	9150	5279	50.5	13942
28	Uttarakhand	1719	1688	1022	1652	433	435	59.8	912	1395	1667	979	1559	296	283	43.5	633
29	West Bengal	29826	36248	30112	33842	2117	609	8.7	718	38299	50231	35287	45715	1377	422	4.9	517
	TOTAL STATE(S)	295930	467109	226880	404637	22800	26479	22.2	47015	321993	504015	245838	425191	23831	25576	21.1	45565
30	A & N Islands	106	134	111	167	18	8	20.5	16	115	126	97	127	12	12	9.5	13
31	Chandigarh	488	481	256	397	26	54	22.8	70	432	390	262	371	24	65	27.4	88
32	D&N Haveli	21	29	12	28	10	0	0.0	0	21	17	16	20	2	0	0.0	0
33	Daman & Diu	24	49	18	43	2	0	0.0	0	15	5	14	6	0	1	9.1	1
34	Delhi UT	12888	9106	6429	7841	1586	923	33.3	1528	15265	8336	6395	7218	1169	1005	32.0	1477
35	Lakshadweep	3	5	1	1	1	0	-	0	4	3	3	6	0	0	-	0
36	Puducherry	86	96	64	117	0	12	35.3	22	77	88	57	78	2	1	12.5	1
	TOTAL UT(S)	13616	9900	6891	8594	1643	997	32.3	1636	15929	8965	6844	7826	1209	1084	30.7	1580
	TOTAL (ALL INDIA)	309546	477009	233771	413231	24443	27476	22.4	48651	337922	512980	252682	433017	25040	26660	21.3	47145

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

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Annexure - I-A

State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under crimes against women During 2013-2015

SL	State/UT	2015							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Andhra Pradesh	15931	22449	13233	20232	202	767	8.4	1563
2	Arunachal Pradesh	384	408	259	303	78	0	0.0	0
3	Assam	23258	22751	12262	12567	9429	667	9.4	739
4	Bihar	13891	16471	9141	13350	757	508	13.7	751
5	Chhattisgarh	5720	6822	4852	7099	219	2312	44.2	2852
6	Goa	365	313	309	370	82	27	18.8	32
7	Gujarat	7762	18126	7016	17898	289	114	2.7	206
8	Haryana	9446	8253	5306	8139	386	804	18.2	1170
9	Himachal Pradesh	1289	1683	1009	1698	35	61	13.3	124
10	Jammu & Kashmir	3363	5061	2536	4949	72	83	4.7	136
11	Jharkhand	6518	6370	4706	6482	861	722	24.1	1070
12	Karnataka	12705	21254	10012	19142	181	251	4.9	394
13	Kerala	9708	11429	8819	11444	245	646	14.4	606
14	Madhya Pradesh	24135	36620	21543	37046	273	4227	26.5	7510
15	Maharashtra	31126	45828	22728	41840	673	1222	11.2	2235
16	Manipur	266	145	94	103	91	7	43.8	16
17	Meghalaya	334	279	224	240	60	12	21.8	12
18	Mizoram	158	187	197	213	4	137	77.4	165
19	Nagaland	90	99	69	97	17	23	76.7	28
20	Odisha	17144	20468	15010	19475	169	510	8.3	867
21	Punjab	5291	6280	3538	5995	197	793	30.6	1418
22	Rajasthan	28165	20063	14555	20407	251	3317	38.7	4764
23	Sikkim	53	59	36	42	2	6	31.6	8
24	Tamil Nadu	5847	9266	4191	7903	1053	865	25.9	1627
25	Telangana	15135	18713	13901	20486	724	523	8.6	908
26	Tripura	1267	1311	1025	1265	40	99	23.7	108
27	Uttar Pradesh	35527	104864	24744	70701	8693	7139	55.9	17882
28	Uttarakhand	1453	1417	851	1433	222	625	57.0	976
29	West Bengal	33218	36265	34920	37896	1898	419	5.0	499
	TOTAL STATE(S)	309549	443254	237086	388815	27203	26886	21.4	48666
30	A & N Islands	136	124	96	114	7	7	13.0	8
31	Chandigarh	463	463	276	451	23	65	24.8	87
32	D&N Haveli	25	37	12	22	0	2	33.3	2
33	Daman & Diu	28	21	12	10	7	0	0.0	0
34	Delhi UT	17104	10508	7792	9315	1980	879	35.0	1121
35	Lakshadweep	9	6	1	2	0	1	100.0	1
36	Puducherry	80	118	66	88	8	4	80.0	4
	TOTAL UT(S)	17845	11277	8255	10002	2025	958	33.7	1223
	TOTAL (ALL INDIA)	327394	454531	245341	398817	29228	27844	21.7	49889

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

Crime-head-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under Crime against Women During 2013-2015

SL	Crime Head	2013							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Rape	33707	42115	28755	37856	1375	5101	27.1	6892
2	Attempt to commit Rape*	-	-	-	-	-	-	-	-
3	Kidnapping & Abduction of Women	51881	56764	24240	40369	11199	2646	21.1	4608
4	Dowry Deaths	8083	23864	7013	19882	451	1708	32.3	4182
5	Assault on Women with intent to outrage her Modesty	70739	87229	58256	79286	2543	7073	25.7	9381
6	Insult to the Modesty of Women	12589	14739	10946	14020	441	2112	32.0	2778
7	Cruelty by Husband or his Relatives	118866	222091	93386	195283	7808	7258	16.0	17542
8	Importation of Girls from Foreign Country	31	58	26	60	44	5	19.2	10
9	Abetment of Suicides of Women*	-	-	-	-	-	-	-	-
10	Dowry Prohibition Act, 1961	10709	22151	8352	18987	553	620	14.7	1322
11	Indecent Representation of Women (Prohibition) Act, 1986	362	396	351	392	2	280	81.9	300
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0	-	0
13	Protection of Women from Domestic Violence Act, 2005*	-	-	-	-	-	-	-	-
14	Immoral Traffic (Prevention) Act	2579	7602	2446	7096	27	673	41.2	1636
15	Total Crimes against Women	309546	477009	233771	413231	24443	27476	22.4	48651

Source: Crime in India Note: * data started collection since 2014.

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

SL	Crime Head	2014							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Rape	36735	48193	30840	41914	1423	4944	28.0	6637
2	Attempt to commit Rape	4234	4465	2781	3144	177	149	14.7	213
3	Kidnapping & Abduction of Women	57311	63334	26044	40814	9723	2655	22.5	4824
4	Dowry Deaths	8455	23587	7653	19470	479	1672	33.0	4058
5	Assault on Women with intent to outrage her Modesty	82235	1E+05	66462	92615	3453	8422	28.1	11218
6	Insult to the Modesty of Women : Total	9735	11017	8144	10074	369	1212	21.0	1463
7	Cruelty by Husband or his Relatives	122877	225648	97081	196893	8335	6425	13.7	16360
8	Importation of Girls from Foreign Country	13	42	20	31	5	6	20.0	12
9	Abetment of Suicides of Women	3734	5179	2403	4134	58	154	15.2	211
10	Dowry Prohibition Act, 1961	10050	21548	9007	18525	983	472	10.2	997
11	Indecent Representation of Women (Prohibition) Act, 1986	47	68	54	96	7	79	46.7	84
12	Commission of Sati Prevention Act 1987	0	0	0	0	0	0	0.0	0
13	Protection of Women from Domestic Violence Act, 2005	426	693	312	639	9	9	19.1	13
14	Immoral Traffic (Prevention) Act	2070	4963	1881	4668	19	461	48.6	1055
15	Total Crimes against Women	337922	512980	252682	433017	25040	26660	21.3	47145

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

SL	Crime Head	2015							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Rape	34651	42036	30001	39494	1231	5514	29.4	7185
2	Attempt to commit Rape	4437	4338	3174	3892	289	205	19.8	247
3	Kidnapping & Abduction of Women	59277	55319	27206	39815	11451	3153	24.5	5177
4	Dowry Deaths	7634	19973	7150	16996	477	1792	34.7	4624
5	Assault on Women with intent to outrage her Modesty	82422	1E+05	66887	90897	4252	8408	24.3	11342
6	Insult to the Modesty of Women	8685	9870	7019	9260	476	870	21.8	1108
7	Cruelty by Husband or his Relatives	113403	187067	90971	171605	9926	6559	14.2	16857
8	Importation of Girls from Foreign Country	6	10	9	11	3	4	44.4	4
9	Abetment of Suicides of Women	4060	6255	3190	5366	80	193	14.4	314
10	Dowry Prohibition Act, 1961	9894	22068	7162	15517	1015	595	18.5	1831
11	Indecent Representation of Women (Prohibition) Act, 1986	40	76	32	62	4	44	32.1	57
12	Commission of Sati Prevention Act 1987	0	1	0	0	0	0	-	0
13	Protection of Women from Domestic Violence Act, 2005	461	540	418	482	9	22	47.8	27
14	Immoral Traffic (Prevention) Act	2424	5407	2122	5420	15	485	49.1	1116
15	Total Crimes against Women	327394	454531	245341	398817	29228	27844	21.7	49889

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under Crimes against Children During 2013-2015

SL	State/UT	2013								2014							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV	CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Andhra Pradesh	2576	2838	1947	2353	117	115	10.1	167	2059	2459	1284	1799	52	54	7.9	59
2	Arunachal Pradesh	82	72	51	53	15	0	-	0	134	124	82	105	35	1	25.0	1
3	Assam	518	514	336	345	168	14	6.1	14	1385	1487	571	577	243	23	26.1	23
4	Bihar	1580	2025	1330	2460	232	117	22.8	177	2255	2406	1372	1862	224	60	12.1	74
5	Chhattisgarh	3737	2637	2497	2603	331	464	37.4	595	4358	3911	3217	3990	437	613	36.7	780
6	Goa	270	222	101	123	55	3	33.3	5	330	256	155	228	40	5	31.3	10
7	Gujarat	2076	2185	1512	2048	339	55	10.5	73	3219	3211	2192	3140	391	38	8.4	54
8	Haryana	1640	1357	955	1331	95	123	20.1	147	2540	2046	1434	1953	180	220	19.0	285
9	Himachal Pradesh	428	397	270	392	22	47	26.3	42	467	404	255	368	30	31	24.6	39
10	Jammu & Kashmir	75	88	55	88	2	2	1.6	2	211	190	97	133	9	2	3.7	2
11	Jharkhand	129	89	64	99	29	8	17.0	13	423	509	529	659	22	144	44.0	151
12	Karnataka	1353	1087	663	962	109	28	7.3	29	3416	3449	1983	2697	117	66	19.9	87
13	Kerala	1877	2008	1421	1660	39	96	22.7	96	2391	2714	2028	2658	96	115	26.7	131
14	Madhya Pradesh	8247	8661	6400	8603	484	1366	33.6	1867	15085	14122	10278	13903	383	1897	35.5	2586
15	Maharashtra	6410	6805	4255	6015	420	119	12.0	159	8115	8338	5487	7391	591	210	15.9	236
16	Manipur	123	10	4	2	38	0	-	1	137	56	15	8	22	0	-	0
17	Meghalaya	183	133	117	119	8	7	46.7	8	213	183	160	165	18	7	100.0	7
18	Mizoram	78	74	57	56	2	29	78.4	34	178	153	139	113	0	49	92.5	50
19	Nagaland	8	12	5	5	1	12	100.0	8	25	45	12	36	3	5	100.0	24
20	Odisha	1123	1005	759	980	10	31	16.1	34	2196	1850	1363	1728	14	29	14.0	31
21	Punjab	1336	1149	726	842	82	272	43.0	314	1762	1683	862	1183	59	186	37.6	223
22	Rajasthan	2888	1961	1483	1952	288	240	39.4	476	3880	2660	2067	2620	270	290	36.9	374
23	Sikkim	39	68	39	76	0	66	66.7	68	93	83	66	66	2	20	58.8	3
24	Tamil Nadu	1188	1475	821	1207	215	164	30.3	189	2354	2711	1710	2222	159	614	63.9	662
25	Telangana							-		1930	3277	1229	2521	96	79	12.5	108
26	Tripura	100	150	103	133	6	8	36.4	13	369	335	243	306	7	17	26.2	24
27	Uttar Pradesh	9857	19286	6952	12407	1534	1177	57.7	1943	14835	26019	11769	19869	2157	1427	51.9	2544
28	Uttarakhand	232	173	116	155	54	42	51.2	73	489	362	292	367	156	39	47.0	46
29	West Bengal	2530	1800	1306	1742	261	17	7.7	25	4909	5266	3238	3787	414	36	6.5	36
	TOTAL STATE(S)	50683	58281	34345	48811	4956	4622	30.9	6572	79758	90309	54129	76454	6227	6277	32.8	8650
30	A & N Islands	54	51	71	83	13	6	31.6	6	50	57	31	37	7	10	38.5	13
31	Chandigarh	213	109	75	79	15	28	40.6	29	208	134	114	148	13	45	39.8	51
32	D&N Haveli	14	6	6	6	6	1	16.7	3	11	7	5	6	1	0	-	0
33	Daman & Diu	14	5	5	5	7	0	0.0	0	7	6	4	4	0	1	33.3	1
34	Delhi UT	7199	2037	1436	1926	2143	259	32.3	360	9350	2909	2411	2643	1814	310	37.7	368
35	Lakshadweep	0	0	0	0	0	0	-	0	1	3	1	3	0	0	-	0
36	Puducherry	47	22	16	23	1	0	0.0	0	38	35	29	38	1	0	-	0
	TOTAL UT(S)	7541	2230	1609	2122	2185	294	32.4	398	9665	3151	2595	2879	1836	366	37.9	433
	TOTAL (ALL INDIA)	58224	60511	35954	50933	7141	4916	30.9	6970	89423	93460	56724	79333	8063	6643	33.1	9083

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

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State/UT-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under Crimes against Children During 2013-2015

SL	State/UT	2015							
		CR	PAR	CS	PCS	CSR	CV	CVR	PCV
1	Andhra Pradesh	1992	2167	1396	1867	60	108	12.5	130
2	Arunachal Pradesh	181	118	83	106	24	0	-	0
3	Assam	2835	2797	1023	1070	545	27	18.1	27
4	Bihar	1917	1857	1122	1506	108	70	19.3	96
5	Chhattisgarh	4469	4194	3127	4192	390	961	45.8	1068
6	Goa	242	183	195	242	51	20	29.0	23
7	Gujarat	3623	3531	2494	3511	401	38	11.2	53
8	Haryana	3262	2126	1551	2015	222	228	27.5	257
9	Himachal Pradesh	477	411	286	408	39	34	26.8	46
10	Jammu & Kashmir	308	229	110	178	17	4	4.4	5
11	Jharkhand	406	363	249	291	69	40	35.4	43
12	Karnataka	3961	3269	2176	2743	207	50	10.8	53
13	Kerala	2384	2532	2009	2410	52	146	29.9	163
14	Madhya Pradesh	12859	11926	9267	12218	365	1704	32.8	2161
15	Maharashtra	13921	10627	6345	8416	883	313	19.4	361
16	Manipur	110	58	48	45	47	1	20.0	1
17	Meghalaya	257	186	138	165	20	2	22.2	2
18	Mizoram	186	188	202	203	1	110	88.7	111
19	Nagaland	61	43	29	52	19	7	63.6	7
20	Odisha	2562	2062	1786	1992	5	41	10.4	42
21	Punjab	1836	1691	1017	1383	76	306	40.7	380
22	Rajasthan	3689	2682	2014	2733	235	232	38.4	302
23	Sikkim	64	67	55	57	3	17	56.7	17
24	Tamil Nadu	2617	3238	2025	2711	268	363	45.9	446
25	Telangana	2697	2384	1964	2392	221	112	14.2	128
26	Tripura	255	213	206	251	7	22	27.8	27
27	Uttar Pradesh	11420	20693	8705	15012	2239	2185	59.3	3482
28	Uttarakhand	635	334	207	316	327	131	70.4	147
29	West Bengal	4963	5351	4943	5381	424	46	12.7	56
	TOTAL STATE(S)	84189	85520	54772	73866	7325	7318	35.5	9634
30	A & N Islands	102	94	75	86	3	2	18.2	2
31	Chandigarh	271	152	106	134	11	34	43.0	49
32	D&N Haveli	35	25	20	22	1	0	0.0	0
33	Daman & Diu	28	10	5	9	12	1	100.0	0
34	Delhi UT	9489	3097	2524	3016	2349	333	38.0	404
35	Lakshadweep	2	1	0	0	0	0	-	0
36	Puducherry	56	50	37	44	2	2	66.7	2
	TOTAL UT(S)	9983	3429	2767	3311	2378	372	38.2	457
	TOTAL (ALL INDIA)	94172	88949	57539	77177	9703	7690	35.6	10091

Source: Crime in India

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

Crime Head-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under Crimes against Children During 2013-2014

SL	Crime Head	CR	PAR	CS	PCS	CSR	CV	CVR	PCV
2013									
1	Murder	1657	2370	1399	2380	170	392	42.7	643
2	Infanticide	82	42	38	39	37	11	44.0	14
3	Rape	12363	14547	10516	13209	187	1611	31.5	2062
4	Assault on women (girls children) with intent to outrage her Modesty	-	-	-	-	-	-	-	-
5	Insult to the Modesty of Women (Girls Children)	-	-	-	-	-	-	-	-
6	Kidnapping & Abduction of children	28167	24951	12008	18819	5075	1232	27.5	1961
7	Foeticide	221	95	52	94	135	12	52.2	13
8	Abetment of Suicide of child	215	242	100	179	33	14	31.8	29
9	Exposure and Abandonment	930	122	91	113	762	6	11.8	10
10	Procuration of minor girls	1224	1066	702	878	150	18	7.6	30
11	Importation of Girls from Foreign Country	-	-	-	-	-	-	-	-
12	Buying of minors for prostitution	6	9	12	28	4	0	0.0	0
13	Selling of minors for prostitution	100	134	91	149	11	6	26.1	12
14	Prohibition of Child Marriage Act, 2006	222	662	176	552	9	5	10.2	18
15	Transplantation of Human Organs Act, 1994	-	-	-	-	-	-	-	-
16	Child Labour (Prohibition & Regulation) Act, 1986	-	-	-	-	-	-	-	-
17	Immoral Traffic (Prevention) Act, 1956	-	-	-	-	-	-	-	-
18	Juvenile Justice (Care and Protection of Children) Act, 2000	-	-	-	-	-	-	-	-
19	Protection of Children from Sexual Offences Act, 2012	-	-	-	-	-	-	-	-
20	Attempt to commit Murder	-	-	-	-	-	-	-	-
21	Unnatural Offences (section 377 IPC)	-	-	-	-	-	-	-	-
22	Human Trafficking (section 370 & 370A IPC)	-	-	-	-	-	-	-	-
23	Other Crimes committed against children	13037	16271	10769	14493	568	1609	32.7	2178
24	Total Crimes against Children	58224	60511	35954	50933	7141	4916	30.9	6970

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

Source: Crime in India

note-'-' data not collected

SL	Crime Head	CR	PAR	CS	PCS	CSR	CV	CVR	PCV
2014									
1	Murder	1817	2759	1517	2518	172	351	44.3	624
2	Infanticide	121	79	33	55	58	15	42.9	29
3	Rape	13766	16375	12300	15500	158	1717	31.1	2015
4	Assault on women (girl children) with intent to outrage her Modesty	11335	13651	9176	11949	284	412	29.3	505
5	Insult to the Modesty of Women (girl Children)	444	534	344	456	8	46	30.7	57
6	Kidnapping & Abduction of children	37854	29152	15082	22163	5571	1436	26.4	2357
7	Foeticide	107	48	30	48	59	6	14.3	7
8	Abetment of Suicide of child	56	56	55	80	12	14	24.6	21
9	Exposure and Abandonment	983	277	139	197	642	11	18.3	12
10	Procuration of minor girls	2020	1967	1315	1476	165	31	12.6	33
11	Importation of Girls from Foreign Country	2	6	1	4	1	0	-	0
12	Buying of minors for prostitution	14	31	11	15	10	0	0.0	0
13	Selling of minors for prostitution	82	109	77	115	15	3	18.8	5
14	Prohibition of Child Marriage Act, 2006	280	718	220	612	9	15	14.6	49
15	Transplantation of Human Organs Act, 1994	1	0	0	0	0	0	-	0
16	Child Labour (Prohibition & Regulation) Act, 1986	147	156	74	113	0	3	30.0	3
17	Immoral Traffic (Prevention) Act, 1956	86	209	76	164	2	0	0.0	0
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1315	1489	1103	1385	19	498	94.0	540
19	Protection of Children from Sexual Offences Act, 2012	8904	11172	6573	8748	228	100	24.6	109
20	Attempt to commit Murder	840	2502	806	2054	104	211	42.5	345
21	Unnatural Offences (section 377 IPC)	765	868	612	749	17	49	39.5	58
22	Human Trafficking (section 370 & 370A IPC)	-	-	-	-	-	-	-	-
23	Other Crimes committed against children	8484	11302	7180	10932	529	1725	37.2	2314
24	Total Crimes against Children	89423	93460	56724	79333	8063	6643	33.1	9083

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

Source: Crime in India

Crime Head-wise Cases Reported (CR), Persons Arrested (PAR), Cases Chargesheeted (CS), Persons Charge Sheeted (PCS), Cases Not Chargesheeted but final Report Submitted (CSR), Cases Convicted (CV), Cases Conviction Rate (CVR) and Persons Convicted (PCV) under Crimes against Children During 2015

SL	Crime Head	CR	PAR	CS	PCS	CSR	CV	CVR	PCV
2015									
1	Murder	1758	2444	1423	2326	161	387	46.5	612
2	Infanticide	91	58	38	64	32	12	52.2	27
3	Rape	10854	12473	9755	12075	119	1843	34.4	2180
4	Assault on women (girl children) with intent to outrage her Modesty	8390	9591	7093	8944	149	1059	36.0	1261
5	Insult to the Modesty of Women (girl Children)	348	375	285	340	8	49	33.1	54
6	Kidnapping & Abduction of children	41893	28054	15054	21670	7093	1691	31.0	2556
7	Foeticide	97	58	30	46	39	2	14.3	2
8	Abetment of Suicide of child	51	57	52	62	2	2	7.1	2
9	Exposure and Abandonment	885	139	99	128	597	7	17.9	10
10	Procuration of minor girls	3087	2481	1348	1520	421	37	11.1	56
11	Importation of Girls from Foreign Country	2	3	1	1	0	0	-	0
12	Buying of minors for prostitution	11	15	10	15	0	1	100.0	2
13	Selling of minors for prostitution	111	136	119	157	3	9	36.0	18
14	Prohibition of Child Marriage Act, 2006	293	704	240	656	28	15	21.4	53
15	Transplantation of Human Organs Act, 1994	0	0	0	0	0	0	-	0
16	Child Labour (Prohibition & Regulation) Act, 1986	251	257	152	198	1	7	50.0	7
17	Immoral Traffic (Prevention) Act, 1956	58	143	48	160	6	6	35.3	17
18	Juvenile Justice (Care and Protection of Children) Act, 2000	1457	1695	1049	1368	31	159	54.5	190
19	Protection of Children from Sexual Offences Act, 2012	14913	18651	12980	16324	397	858	41.9	1072
20	Attempt to commit Murder	276	422	263	468	30	73	39.7	86
21	Unnatural Offences (section 377 IPC)	814	833	636	731	29	84	43.3	109
22	Human Trafficking (section 370 & 370A IPC)	221	300	132	264	5	2	28.6	2
23	Other Crimes committed against children	8311	10060	6732	9660	552	1387	38.9	1775
24	Total Crimes against Children	94172	88949	57539	77177	9703	7690	35.6	10091

Note: Disposal of cases/persons by police/courts during the year may includes previous year pending case/persons.

Source: Crime in India